

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

APPEAL NO. 16 OF 2024 (WZ)

IN THE MATTER OF:

ASHA RECYCLEAN INDIA PRIVATE LIMITED

...APPLICANT

VERSUS

GUJARAT POLLUTION CONTROL BOARD & ANR.

...RESPONDENT

AFFIDAVIT ON BEHALF OF GUJARAT POLLUTION CONTROL BOARD

I, Ashvin R Mistry, adult, having my office at Gandhinagar do hereby solemnly affirm and state an oath as under:

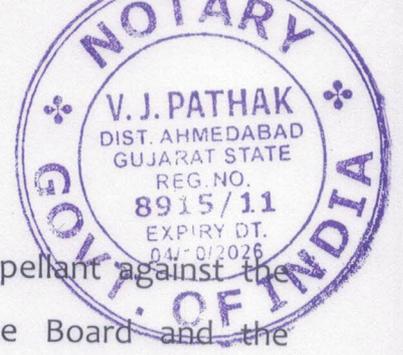
1. I am presently serving as Deputy Environment Engineer with Gujarat Pollution Control Board. I have perused the record pertaining to the case available in my office and am conversant with the facts of the case. I am authorized to swear the present affidavit on behalf of the Gujarat Pollution Control Board and am otherwise competent to make the present affidavit.
2. I am filing the present affidavit in compliance with order dated 13.02.2025 by which the Hon'ble Tribunal has directed the Board to place on record the details regarding the permitted capacity of the plastic recycling plant, basis declaration made at the time of obtaining permission, the actual capacity of the machines found installed at the plant during inspection by the State Pollution Control Board and the Central Pollution Control Board and the quantity of plastic reported to have been processed by the appellant on the portal.

SERIAL No. 1639/2025

Q Pathak

V. J. PATHAK
NOTARY
GOVT. OF INDIA
- 1 MAR 2025

Ashvin R Mistry



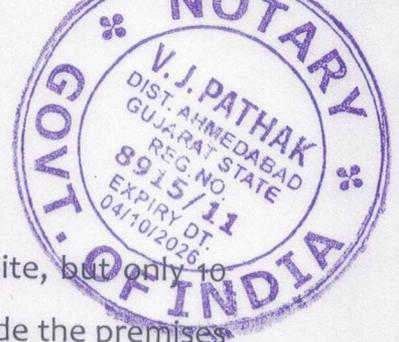
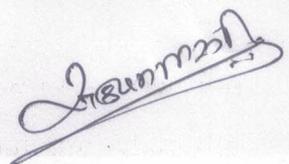
The present appeal has been preferred by the appellant against the Closure Direction dated 16.11.2023 issued by the Board and the Withdrawal of Consent dated 18.11.2023 primarily on the ground that such decision has been taken by the Board without affording an opportunity of hearing to the appellant.

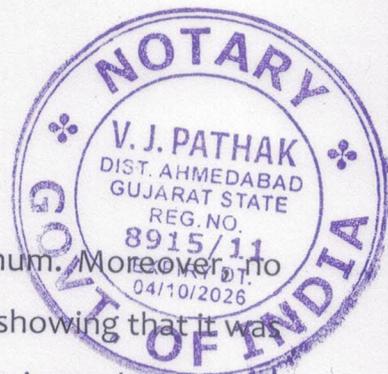
4. I say that the appellant unit has declared a waste processing capacity of 990 metric tons per month (11,880 tons per annum) and has been granted consent for processing the said quantity of plastic in the Consolidate Consent and Authorisation dated 28.04.2022. I say as per Guidelines on Extended Producer Responsibility for Plastic Packaging, recycling units are entitled to claim credit or get Extended Producer Responsibility (EPR) certificate against the declared processing capacity.
5. The data submitted by the unit on the portal maintained by the Central Pollution Control Board indicated processing of 11,393 tons of waste in just 133 days. This would mean that the plant would process 31,266 tons per annum, if operated during the entire year.
6. I say that on 23.08.2023 a notice of inspection was sent to the unit by the Board duly intimating them about the scheduled inspection on 23.08.2023. I say that on 23.08.2023 an inspection was carried out by the Board at the unit of the appellant in the presence of the representative of the appellant. It was observed during the inspection that the maximum capacity of the machines installed at the plant to recycle plastic waste was only 704.346 tons per annum. A copy of notice of inspection and inspection report dated 23.08.2023 is annexed herewith and marked as **Annexure R-1 (colly)**.
7. The data uploaded by the appellant on the portal indicated that the appellant had procured 80,449 metric ton of waste from 92 units between the period 28.11.2022 to 12.03.2023. The outward registered maintained at the plant showed dispatch of only 543.985 metric tons of processed plastic. This would mean that there should have been 77,905

(Signature)

metric tones of unprocessed plastic waste lying at the site, but only 10 metric tones of unprocessed plastic waste was found inside the premises during inspection.

8. The physical record of the raw material received by the unit and the other record available at the unit did not tally with the quantity of plastic waste reported to have been processed by the unit on the portal. The material inward register at the premises showed receipt of 301.85 metric ton of waste between 3.01.2023 to 22.08.2023 but the details uploaded by the appellant on the portal mentioned receipt of 49,017 metric ton of waste between 16.01.2023 to 12.03.2023.
9. The waste material received by the appellant as per the inward register maintained at the premises suggested that the unit could not have processed 11,393 metric tons of waste. Similarly, the material received by the appellant as per the entry posted by it on the portal and visible on the dashboard suggested that the unit has processed far lesser quantity of waste than actually received by it. This would mean that unprocessed waste should have been found lying at the unit. However, the differential quantity of unprocessed plastic waste was not found at the premises.
9. In view of these discrepancies, the State Pollution Control Board issued a notice to the unit, which was responded by the unit by its letter dated 06.09.2023. The unit produced a certificate from its Chartered Engineer certifying the capacity of the machines installed in the plant to process 35,640 tons per annum.
10. On 01.09.2023 an inspection was carried out by the Central Pollution Control Board. During the inspection it was observed that the while the unit had claimed Extended Producer Responsibility (EPR) certificate against the declared capacity of 12,000 tons per annum, the actual processing capacity of the plant was found only to be 518 tons per

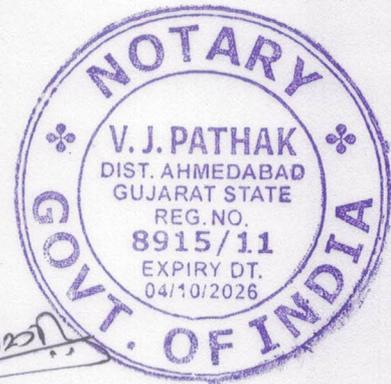




month, which would translate to 6,216 tons per annum. Moreover, no supporting documents could be produced by the unit showing that it was actually recycling the declared quantity of plastic against which it had claimed the credit. Further, the unit had declared that it had employed 30 workers at the site; however, presence of only 8 workers was verified during the inspection by the Central Pollution Control Board.

11. In view of the above, the Central Pollution Control Board by its letter dated 26.10.2023 directed the answering respondent to take action against the appellant unit in accordance with law. Considering the serious violations, the Board issued Closure Direction dated 16.11.2023 and subsequently Withdrawal of Consent dated 18.11.2023 to the unit. In addition to the response given to the Notice of Intention, the unit has submitted detailed responses dated 17.11.2023 and 05.12.2023 against the said action of the Board.
12. I say that the Board has levied an environment compensation of Rs. 5,74,10,000/- based on the inaccurate production estimates submitted by the appellant. The compensation has till date not been deposited by the unit.
13. I say that the appellant has submitted as many as three responses against the action being taken against it. The representative of the appellant was present at site at the time of inspection and was fully aware at all points of time about the action being taken by the authorities. An informed decision has thereafter been taken by the Board to penalize the unit for violations committed by it. The contention of the appellant that it has not been afforded an opportunity of hearing is without merit and does not deserve to be entertained. The appellant has committed serious violations by submitting misleading information to the authorities and does not deserve any indulgence from this Hon'ble Court.
14. The Board remains committed to comply with all or any directions which may be issued by this Hon'ble Court.

(Signature)



[Signature]

DEPONENT

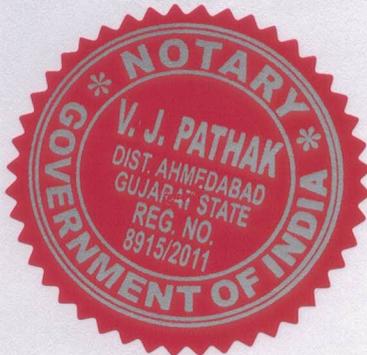
VERIFICATION

Verified at - 11 MAR 2025. on this 1st day of ~~February~~ ^{March}, 2025 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.



[Signature]

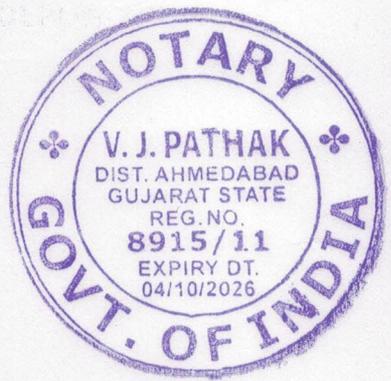
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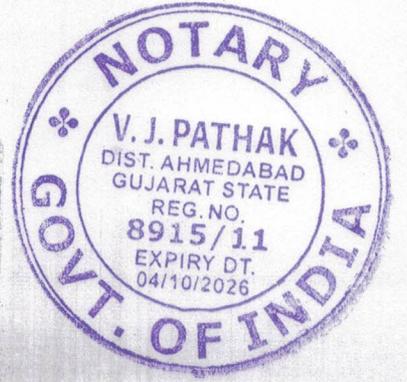
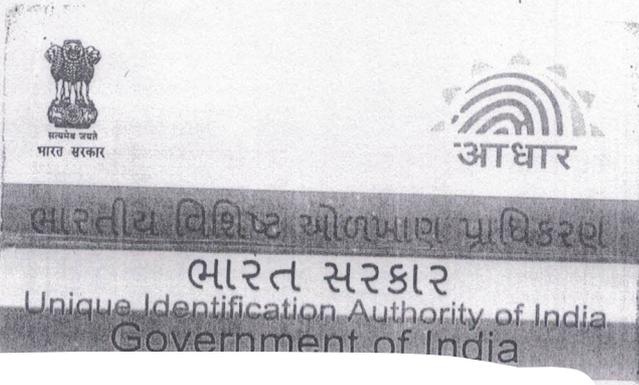


SOLEMNLY AFFIRMED
BEFORE ME
[Signature]

V. J. PATHAK
NOTARY
GOVT. OF INDIA

- 1 MAR 2025





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મારો આધાર, મારી ઓળખ

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Annexure-R1 (colly)

Gujarat Pollution Control Board

PCB Id: 83572

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1	Industry Details ASHA RECYCLEAN INDIA PVT. LTD.	Outward No: 43398-24/08/2023
	Email : info@asharecycleclean.com	PLOT NO: ASHA RECYCLEAN INDIA PVT. LTD., PLOT NO. 736, GIDC INDUSTRIAL AREA WAGHODIA, VILLAGE WAGHODIA, TAL.-, , Waghodia, Vadodara - 391760
	Telephone : 8879398433	DIST : Vadodara , TAL : Vaghodia , SIDC : Vaghodia
	Inspection Id : 749572 (Others/Higher Authority)	Ro Name : Vadodara
2	Type / Scale / Sector / Status : ORANGE / SMALL / Reprocessing of waste plastic including PVC / In Operation	
3	Inspection Dt & Time : 23/08/2023 11:45 / Water , Hazd	Person Contacted : Mr. Vimalbhai Joshi- Supervisor
4	Env Audit Detail : Sch : N.A , , Year : , On Dt :	
	Commissioned Dt : 01/04/2022	Production Start Dt : 01/04/2022
		Applicability of CRZ Rules : No
5	Water Consumption in Kilo Lts Per Day	Ind : 75.000 Dom : 3.000 Borewells: 0
6	Waste Water generation / Discharge (klpd) :	Ind : 25.000 Dom : 2.000 Tubewells: 0
7	Consumer No.(Electric Meter):	Source of Water Supply: GIDC
8	Disposal Mode of Industrial / Domestic :	ReCycling / Soak Pit
9	Discharge Pt / Final Receiving Body (Ultimate):	Treated Ind. w/w reused again reprocess / Treated Ind. w/w reused again reprocess
10	Status of water consent Under the Water Act,1974: WH-61446-31/12/2026 Last Inward:272018-01/02/2023[GRT]	
11	Effluent Treatment plant (ETP) : Units, if provided and status : ETP Details : P-Chemical Dousing Tank,P-Collection Tank,P-Equalization Tank,P-Holding Tank,P-Oil-Grease Trap,P-Pri Settling Tank,S-Sludge Dry Beds	
12	Whether Industry is a member of CETP ? No	
13	Boilers=0 , DG Sets=0 , Flue Gas =0, Process =0 , ETP Cap = 26 , Capacity of All = 0	
	No Data	
	No Data	
	No Data	
14	TSDF Name : Safe Enviro Private Limited	
15	Lab Charges Pending : NIL	Water Cess Charges Pending : NIL
16	Last Env. Form V : ---	Water Cess Return : HW Monthly Return : 2023-99
17	Last 3 Legal Action :	



Gujarat Pollution Control Board

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One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Water, Haz	
e	- Electric Company Name (Power Supply)	MGVCL	
p	- On East Direction of the location of the Company	GIDC MAIL ROAD	
p	- On North Direction of the location of the Company	HINDUSTAN STEEL	
p	- On South Direction of the location of the Company	BRIGHT ALLOY & FABRICATION	
p	- On West Direction of the location of the Company	SANT KANWAR RAM PLAST LLP COMPANY	
o	- Production since (Date) or Proposed	01/04/2022	
k	- Recycler Registration Valid ??	Yes	
j	- Name & Address of MAIN Re-Cycler	-	
i	- Recyclable Hazd Waste Disposal to	O/s State	
l	- CETP Name	----NOT a CETP Member	
f	- Display Board Provided at the Entrance ?	Yes	
h	- Regd with T.S.D.F	SEL-Safe Enviro Private Limited	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 1	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	

General Observation

a	- R.O File No	-	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	Yes	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	Not Applicable
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	Not Applicable
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLL, if applicable	--	



Gujarat Pollution Control Board

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(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

n	-	Details of safety specs provided by the facility	--	
o	-	Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	
Water Parameter				
b	-	Source of Water Supply	GIDC	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Batch Wise	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Site Observations during Inspection , PCB-ID: (83572)

Inspection Crux:

General Observation:

This unit is visited with reference to instruction from Higher authority. Detail IR alongwith data and photograph is attached herewith. [508]-23/08/2023
~ RO Comments/Reply :Installed plant and machineries is inadequate to consented capacity. Consentd capacity- 2970 MT/Month Installed plant capacity- 60 MT/Month.-24/08/2023

Water Observation:

Air Observation:

Hazard Observation:

I recommend : e. Recommend Notice of Dirn

W.C Notings: -----[508-ROH]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

PCB Id: 83572

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Provide copy of light bills of your unit from April-2022 to July-2023.

Provide details of each machinery with installed capacities.

Installed machanaries capacities are inadequate to consented capacity, kindly clarify.

Provide details of raw material received, production and product sold with authentic documents from April-2022 to July-2023.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1 છેલ્લા ત્રણ માસની ઉત્પાદન, પાણી અને કાચા માલ વપરાશ, વેસ્ટ વોટર જનરેશન, ટ્રીટમેન્ટ અને ડિસ્પોસલ તથા Haz waste જનરેશન તથા ડિસ્પોસલ ની માહિતી રજૂ કરવી.; this data is submitted on gpcb vadodara office on dated 16-02-2023~Replay is uploaded in any specific information tag. (20/02/2023)	704004(04/02/23)	Fully Complied
2 ચેકમ ના main gate બહાર સુપ્રીમ કોર્ટની ગાઈડલાઇન મુજબ બોર્ડ લગાડવું; borad is installed (18/02/2023)	704004(04/02/23)	Fully Complied
1) Provide proper suction and emission facility with apcm with the extrusion machine.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied
4) Operate the ETP efficiently.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied
5) The hazardous waste generated should be stored in shed premises only.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied
6) Improve houskeeping.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied
3) Keep the ETP in operation.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied
2) The entire w/w should be treated on 100% basis before reuse.; we have uploaded compliance on any specific information tag. (08/12/2022)	694730(23/11/22)	Fully Complied



Gujarat Pollution Control Board

PCB Id: 83572

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (83572)

A Sample Details

B Process Stacks

C Flue gases Stacks

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process residues	I -22.2	180.000-M.T	COL,DEC,REU,STO,TRA
2	Chemical sludge from waste water treatment	I -35.3	7.000-M.T	COL,DSS,DEC,STO,TRA
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	15.000-M.T	COL,DEC,REU,STO,TRA
4	Used or Spent Oil	I -5.1	2.000-M.T	COL,DEC,STO,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	all types plastic granules	990.000	2970.000 - M.T	1980.000	Total Production after amd is 2970MT/MONTH
2	all types plastic granules	1980.000	1980.000 - M.T	1980.000	please remove

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	plastic scraps/plastic waste	3000.000 - M.T
2	plastic scraps/plastic waste	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 78.000	WWG : 27.000	Water Source	Remark
1	Cooling Water	2.000	0.000	SIDC	
2	Domestic Purpose	3.000	2.000	SIDC	
3	Wash Water	25.000	25.000	SIDC	25 kl fresh water and 25 kl Recycle

H Solid Waste

Inspection Team : J.M. Mahida, ROH - R.N.Shaikh,ROH

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(J.M. Mahida, ROH)

Inspection report

Date: 23/08/2023

ASHA RECYCLEAN INDIA PVT. LTD. (ID-83572)

- Unit is visited with reference to instruction from higher authority. Unit has valid CCA vide WH-61446, valid up to 31/12/2026 for manufacturing of all type of plastic granules – 2970 MT/month using waste plastic.
- During inspection, unit is observed in operation and manufacturing of plastic granules using plastic waste observed going on.
- Manufacturing process mainly involves washing of plastic waste, separation and making granules. The unit has provided one extruder, two aglo machine, shredder machine and one washing machine for manufacturing of granules from plastic waste.

Machine	Capacity of Machine (24 Hrs)
Extruder- 40 HP Motor	2 TPD
Aglo Machine – 100 HP Motor	4 TPD
Aglo Machine – 40 HP Motor	1.5 TPD
Shredder Machine- 30 HP motor	3 TPD
Washing Plant	6 TPD

- During the visit, an extruder machine is in operation. Product is collected from the extruder machine for 10 min, which weighs 13.650 Kg. Based on that unit can manufacture 81.9 Kg per hour (1965.6 Kgs/day, if continuously operated for 24 hours) of granules from extruder machine.
- From above, it is concluded that even if industry operating for 24 hrs* 365 days can manufacture 730 MT/Year of granules.
- Water is mainly used for washing/ Cleaning, cooling and for domestic purposes. During inspection, the washing facility observed nonoperational as the maintenance activity observed going on. Unit has provided ETP (Primary + Tertiary) for treatment of industrial w/w which is observed not in operation as washing is not going on. Treated effluent from ETP is reused in washing activity. Unit has provided flow meter at the final outlet of ETP and its reading is 316 KL. Treated water is reused back into process and for that unit has provided fixed pipeline network.
- During visit, @ 20 MT of finish product is found in bags within premises.
- During visit, @ 10 MT of raw materials (plastic waste received from various sources) is found in raw material storage area.

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- No documents of product register, GST data is available at the site. Unit is maintaining inward and outward register at the main gate. Data of inward of raw materials and product dispatched obtained from the register is attached herewith.
- Looking at the data collected from inward and outward register.
 - Unit has received 301.385 MT of plastic waste from various sources from January-2023 to 22nd August-2023.
 - The unit has sold 467.778 MT of reprocessed granules to various industries + 66.682 MT of plastic waste without process + 9.525 MT Aglo process (Without Extruder) from April - 2022 to 22nd August-2023.

R N Shaikh
DEE

J M Mahida
DEE/RO

Data collected from Outward register available at main gate.

Date	Product sent to	Granules (Kgs)	Plastic waste transfer without process (kgs)	Aglo Material without extruder (Kgs)
01-04-2022	Rajdeep, Waghodia	675		
05-04-2022	Rajdeep, Waghodia	1550		
11-04-2022	Rajdeep, Waghodia	350		
11-04-2022	Sai Traders, waghodia	1273		
13-04-2022	Rajdeep, Waghodia	25		
14-04-2022	Rajdeep, Waghodia	100		
26-04-2022	Arica Alupanel LLP, Morbi	2700		
29-04-2022	Rudra Enterprises	50		
04-05-2022	Umiya Flexifoam, Changodar	10000		
18-05-2022	Shakti Plastic industries	0	9325	
21-05-2022	Enviro Recycling P Ltd, Indore	0	4600	
25-05-2022	Shakti Plastic industries	0	4765	
16-05-2022	Enviro Recycling P Ltd, Indore	0	5820	
18-06-2022	Aranti trading Co	0	2190	
20-06-2022	Aranti trading Co	0	4360	
22-06-2022	Euro Panel Product	10085		
24-06-2022	Umiya Flexifoam, Changodar	16100		
25-06-2022	Ravi Enterprises, Halol			500
27-06-2022	Viva Composite Panel	10070		
02-07-2022	Viva Composite Panel	10050		
04-07-2022	Shakti Plastic industries		4975	
08-07-2022	Viva Composite Panel	10030		
18-07-2022	No name	10030		
25-07-2022	Arica Alupanel LLP, Morbi	10000		
01-08-2022	Euro Panel Product	16250		
06-08-2022	Shakti Plastic industries		7027	
10-08-2022	Viva Composite Panel	10000		
16-09-2022	Enviro Recycling P Ltd, Indore		4010	
06-10-2022	S B Traders			100
14-10-2022	S B Traders			1000
14-10-2022	Sanabil Enterprises			100
14-10-2022	Patidar Polymers	100		
04-11-2022	Asha Recycler	900		
11-11-2022	Agrawal, halol			2000
23-11-2022	Agrawal, halol			5825

Date	Product sent to	Granules (Kgs)	Plastic waste transfer without process (kgs)	Aglo Material without extruder (Kgs)
06-12-2022	Umiya Flexifoam, Changodar	16000		
13-12-2022	Umiya Flexifoam, Changodar	16000		
20-12-2022	Umiya Flexifoam, Changodar	15000		
05-01-2023	Umiya Flexifoam, Changodar	16085		
18-01-2023	Shakti Plastic industries	5500		
23-01-2023	Shakti Plastic industries	5500		
23-01-2023	Umiya Flexifoam, Changodar	16000		
01-02-2023	Shakti Plastic industries	5500		
20-02-2023	Chirag Agrawal	25		
20-02-2023	Apex (India) Service Corp	50		
21-02-2023	Shakti Plastic industries	6060		
24-02-2023	Shakti Plastic industries	5540		
27-02-2023	Apex (India) Service Corp	1000		
04-03-2023	Shakti Plastic industries	3000		
15-03-2023	Shakti Plastic industries	3050		
06-04-2023	Feel Good Eco Nature, mumbai	50		
11-04-2023	Viva Composite Panel	16000		
12-04-2023	Euro Panel Product	10000		
23-04-2023	Euro Panel Product	16000		
23-04-2023	Euro Panel Product	16000		
30-04-2023	Viva Composite Panel	16000		
30-04-2023	Viva Composite Panel	16000		
02-05-2023	Umiya Flexifoam, Changodar	16000		
17-05-2023	Shakti Plastic industries	0	5000	
17-05-2023	Euro Panel Product	16000		
25-05-2023	Umiya Flexifoam, Changodar	16000		
04-06-2023	Umiya Flexifoam, Changodar	16000		
23-06-2023	Umiya Flexifoam, Changodar	16000		
26-06-2023	Umiya Flexifoam, Changodar	9000		
26-06-2023	Umiya Flexifoam, Changodar	16000		
01-07-2023	Rohanbhai	0	4320	
07-07-2023	Jai Jagdamaba Scrap, vadodara	0	1920	
07-07-2023	Jai Jagdamaba Scrap, vadodara	0	580	
07-07-2023	Jai Jagdamaba Scrap, vadodara		1560	
08-07-2023	Jai Jagdamaba Scrap, vadodara		1860	
08-07-2023	Jai Jagdamaba Scrap, vadodara		2170	
09-07-2023	Jai Jagdamaba Scrap, vadodara		1100	

Date	Product sent to	Granules (Kgs)	Plastic waste transfer without process (kgs)	Aglo Material without extruder (Kgs)
09-07-2023	Jai Jagdamaba Scrap, vadodara		1100	
10-07-2023	Umiya Flexifoam, Changodar	16000		
18-07-2023	Umiya Flexifoam, Changodar	11000		
06-08-2023	Umiya Flexifoam, Changodar	11080		

Data collected from inward register available at main gate.

Date	Waste received form	Waste recived (Kgs)
03-01-2023	Balaji Waffers Ltd, rajkot	1620
03-01-2023	Technova Recycling India P Ltd, Bhiwandi	3315
04-01-2023	Balaji Waffers Ltd, rajkot	2240
07-01-2023	shakti Plastic industries	1810
18-01-2023	Technova Recycling India P Ltd, Bhiwandi	3720
19-01-2023	Gram Nirman Samaj, Mahuva	2280
19-01-2023	Gram Nirman Samaj, Mahuva	2625
21-01-2023	Apricoat Food	2955
21-01-2023	Balaji Waffers Ltd, rajkot	580
22-01-2023	Gopal Snacks	1585
22-01-2023	Technova Recycling India P Ltd, Bhiwandi	5260
24-01-2023	Balaji Waffers Ltd, rajkot	1665
26-01-2023	Technova Recycling India P Ltd, Bhiwandi	4720
01-02-2023	Technova Recycling India P Ltd, Bhiwandi	2945
02-02-2023	Balaji Waffers Ltd, rajkot	495
08-02-2023	Gram Nirman Samaj, Mahuva	2665
08-02-2023	Balaji Waffers Ltd, rajkot	1775
08-02-2023	Gram Nirman Samaj, Mahuva	2660
08-02-2023	Technova Recycling India P Ltd, Bhiwandi	6530
08-02-2023	Technova Recycling India P Ltd, Bhiwandi	6900
10-02-2023	Technova Recycling India P Ltd, Bhiwandi	2980
16-02-2023	shakti Plastic industries	2050
21-02-2023	Technova Recycling India P Ltd, Bhiwandi	6395
21-02-2023	Gram Nirman Samaj, Mahuva	2810
23-02-2023	Gopal Snacks	1450
24-02-2023	Technova Recycling India P Ltd, Bhiwandi	3080
25-02-2023	Gram Nirman Samaj, Mahuva	2975
03-03-2023	Balaji Waffers Ltd, rajkot	1940
03-03-2023	Arjun Plasto	1000
21/02/023	no name	790
04-03-2023	Technova Recycling India P Ltd, Bhiwandi	3250
05-03-2023	Gram Nirman Samaj, Mahuva	2360
15-03-2023	Technova Recycling India P Ltd, Bhiwandi	4035
17-03-2023	Gram Nirman Samaj, Mahuva	3640
17-03-2023	Balaji Waffers Ltd, rajkot	1655
18-03-2023	Technova Recycling India P Ltd, Bhiwandi	7580
19-03-2023	Technova Recycling India P Ltd, Bhiwandi	6410
22-03-2023	Technova Recycling India P Ltd, Bhiwandi	3295

Date	Waste received form	Waste recived (Kgs)
24-03-2023	Balaji Waffers Ltd, rajkot	890
23-03-2023	Gopal Snacks	1650
25-03-2023	Gram Nirman Samaj, Mahuva	3410
28-03-2023	Gram Nirman Samaj, Mahuva	3720
30-03-2023	Balaji Waffers Ltd, rajkot	1925
31-03-2023	Technova Recycling India P Ltd, Bhiwandi	4340
06-04-2023	Balaji Waffers Ltd, rajkot	1860
11-04-2023	Technova Recycling India P Ltd, Bhiwandi	6490
11-04-2023	Gopal Snacks	4825
12-04-2023	Technova Recycling India P Ltd, Bhiwandi	3580
15-04-2023	shakti Plastic industries	3870
18-04-2023	Balaji Waffers Ltd, rajkot	1075
22-04-2023	Gram Nirman Samaj, Mahuva	2895
26-04-2023	Technova Recycling India P Ltd, Bhiwandi	3860
28-04-2023	Gram Nirman Samaj, Mahuva	2980
29-04-2023	Gram Nirman Samaj, Mahuva	3015
29-04-2023	Balaji Waffers Ltd, rajkot	3415
06-05-2023	Technova Recycling India P Ltd, Bhiwandi	3810
07-05-2023	Gram Nirman Samaj, Mahuva	3175
10-05-2023	Gopal Snacks	1350
13-05-2023	Balaji Waffers Ltd, rajkot	3520
17-05-2023	Technova Recycling India P Ltd, Bhiwandi	3485
20-05-2023	Gram Nirman Samaj, Mahuva	2890
22-05-2023	Technova Recycling India P Ltd, Bhiwandi	6420
02-06-2023	shakti Plastic industries	3710
04-06-2023	Technova Recycling India P Ltd, Bhiwandi	3480
13-06-2023	Balaji Waffers Ltd, rajkot	585
13-06-2023	Technova Recycling India P Ltd, Bhiwandi	2850
24-06-2023	shakti Plastic industries	4620
24-06-2023	shakti Plastic industries	2900
25-06-2023	Archran Welfare Foundation	1510
30-06-2023	Balaji Waffers Ltd, rajkot	3885
05-07-2023	Aparicoat Food	3455
07-07-2023	Gopal Snacks	1550
08-07-2023	shakti Plastic industries	3440
08-07-2023	Technova Recycling India P Ltd, Bhiwandi	3720
12-07-2023	shakti Plastic industries	3720
13-07-2023	Technova Recycling India P Ltd, Bhiwandi	2935
13-07-2023	Balaji Waffers Ltd, rajkot	665

Date	Waste received form	Waste recived (Kgs)
21-07-2023	pepsico India	4240
22-07-2023	Balaji Waffers Ltd, rajkot	3960
27-07-2023	Balaji Waffers Ltd, rajkot	450
27-07-2023	Gram Nirman Samaj, Mahuva	4190
29-07-2023	Gram Nirman Samaj, Mahuva	4630
30-07-2023	Technova Recycling India P Ltd, Bhiwandi	2425
02-08-2023	Gram Nirman Samaj, Mahuva	4360
06-08-2023	Technova Recycling India P Ltd, Bhiwandi	2640
08-08-2023	Balaji Waffers Ltd, rajkot	3970
16-08-2023	Gopal Snacks	1530
11-08-2023	shakti Plastic industries	5830
12-08-2023	shakti Plastic industries	4760
14-08-2023	Technova Recycling India P Ltd, Bhiwandi	3230
17-08-2023	Balaji Waffers Ltd, rajkot	165
20-08-2023	Pashupati Ecotex	8720
20-08-2023	Gram Nirman Samaj, Mahuva	4630
22-08-2023	Apricoat Food p Lts, Rajkot	3830
22-08-2023	S K Enterprise	310

Specimen copy of inward, outward and voucher copy

ASHA RECYCLEAN
APPROVAL VOUCHER IN WARD 08/07/23

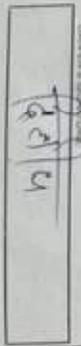
Company Name: Asha Recyclatory India Pvt Ltd
FROM: Asha Recyclatory
QUANTITY RECEIVED: (KGS) 3490/-
MATERIAL TYPE: Laminate tarp
LENGTH OF TRUCK: 22 feet
HEIGHT OF TRUCK: 18 feet
PASSING (T/2) (IN TONS) 7 Tons
TRUCK NO: DL01MA8852
TRANSPORTER NAME: (Shri Ram Transport Service)
DRIVER NAME: [Signature]

Company Name: [Signature]

ASHA RECYCLEAN
Waste Recycling Solutions Pvt. Ltd.

APPROVAL VOUCHER OUTWARD 4/3/23

Address: Plot No. 275, Sur. 17 No. 100/1/2002 Industrial Area, Ring Road, Vengal Rao, Gurgaon, Ghar. 122 004-1202
 Website: www.asharecyclean.com | Email: info@asharecyclean.com

COMPANY NAME:	ASHA Recyclean INDIA PVT LTD.
FROM:	ASHA Recyclean To: The Shakti Plastic Industries
QUANTITY RECEIVED: (KGS)	3,000 kg
MATERIAL TYPE:	Plastic granules BOPP
LENGTH OF TRUCK:	50 feet
HEIGHT OF TRUCK:	10 feet
PASSING CAPACITY (IN TONS)	1 Ton
TRUCK NO:	MH48 CB 1093
TRANSPORTER NAME:	The Shakti Plastic
DRIVER NAME:	Dilip kumar
RECEIVER SIGNATURE & STAMP	DRIVER'S SIGNATURE
	

MATERIAL OUTWARD				REGISTER			
No.	Particulars	Quantity	Rate	No.	Particulars	Quantity	Rate
6	g 75/100 Gutter CSS	1828	9:10	1	Re Processed Plastic granules 16,000x8	16000	8
6	1828			2	MI P		
6	1828			3	Plastic Granules 30PP	5500	8
6	1828			4	Kachra Patti	1505	8
6	1828			5	Water meter Pom P	1	1000
6	1828			6	Plastic granules 115 x 8		
6	1828			7	Plastic granules 115 x 8		
6	1828			8	Re Processed Plastic Granules 1DPE	50	8
6	1828			9	Plastic Granules 30PP	6060	8
6	1828			10			
6	1828			11			
6	1828			12			
6	1828			13			
6	1828			14			
6	1828			15			
6	1828			16			
6	1828			17			
6	1828			18			
6	1828			19			
6	1828			20			
6	1828			21			
6	1828			22			
6	1828			23			
6	1828			24			
6	1828			25			
6	1828			26			
6	1828			27			
6	1828			28			
6	1828			29			
6	1828			30			



Product stored



Extruder



Aglo machine



Shredder machine



Raw material storage



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી

ગેરી કમ્પાઉન્ડ, રેસકોર્સ રોડ, વડોદરા-૩૯૦૦૦૭. ફોન : ૨૩૫૪૮૫૦
વેબસાઇટ : www.gpcb.gov.in, http://gpcb.xgm.gujarat.gov.in

તપાસ માટે દાખલ થવાની નોટીસ

નં.: ૪૩૫૭૨

પાણી અધિનિયમ ૧૯૭૪ ની કલમ-૨૩, હવા અધિનિયમ ૧૯૮૧ની કલમ-૨૪ અને પર્યાવરણ (સુરક્ષા) અધિનિયમ-૧૯૮૬ની કલમ-૧૦ હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને કોઈપણ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ-કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે.
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના અથવા આ અધિનિયમ અથવા તે હેઠળ બનેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે.
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજિસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની ચકાસણી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાના કારણ હોય કે આ કાયદા કે તે હેઠળ બનેલા નિયમો સંદર્ભે કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તે માટે એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ શિક્ષાપાત્ર કોઈ ગુના કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજિસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા.

ઉપરોક્ત સત્તા મુજબ અને ફરજો બજાવવાના હેતુસર અમો નીચે જણાવેલ કર્મચારી/અધિકારી સાથે આપની જગ્યામાં દાખલ થઈએ છીએ.

R.N. Shaike (DEE)

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11.45 am 23 08 3

ઉદ્યોગ / કારખાના/સ્થળમાં દાખલ થવાનો સમય : સવારના / સાંજના તા. / /૨૦૨

પ્રતિ, Reyclean India P. Ltd,
Plot NO: 736, GIDC Waghlodia,
Ta: Waghlodia, Dist: Vadodara

સહી:

અધિકારીનું નામ:

હોદ્દો:

J.M. Malida
DEE/RO

આ સૂચના (નોટીસ) મેળવનારની સહી:

અને તારીખ:

વિમલ
Shri Vimalbhai Jorke
Supervisor



GUJARAT POLLUTION CONTROL BOARD

REGIONAL OFFICE-VADODARA

GERI Compound, Race Course Road, Vadodara - 390 007, Phone : 2354850
 Website : www.gpcb.gov.in Online Application Site : http://gpcb.xgn.gujarat.gov.in
 E-mail Id (RO) : ro-gpcb-vado@gujarat.gov.in, E-mail ID (UH) uh-gpcb-vado@gujarat.gov.in

સ્થળ તપાસની નિરીક્ષણ નોંધ

આઈ.ડી.નં. ૬૩૬૩૨ કટેગરી/સ્કેલ: Orange Small Latitude/Longitude

શ્રીમાન,

આપશ્રીને જણાવવાનું કે, આજ તા. 23/8/23 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇ-સ્પેકશન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/પ્લાસ્ટીકના/...../...../..... નમૂના પૃથક્કરણ અર્થે એકત્રિત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને /અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પૂરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદાઓ/સૂચનાઓ આપવામાં આવે છે.

આ પરત્વે આપશ્રી નીચે લેખિતમાં રજૂઆત કરી શકો છો અથવા લેખિત મુલાસો / સ્પષ્ટતા / પૂર્તતા અહેવાલ કામકાજના દિન-૦૩માં બોર્ડની વડી કચેરીને ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Emailથી રજૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટિઓ/ક્ષતિઓ/ખામીઓ :

- Provide copy of water bills from April-2022 to July-2023.
- Provide details of machineries with installed capacity.
- Installed machineries capacities are inadequate to consented capacity, kindly clarify.
- Provide Raw material received, and Production and Product sold with authentic document from April-2022 to July-2023

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(અધિકારીઓના નામ, હોદ્દો, સહી):

R.N. Shaikh
DEE

J.M. Malida
DEE/RO

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધિની રજૂઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ૫..... મુદાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે, જેમાં,

(૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું.

વિમલ

(૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદા નં. સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજૂઆત છે :

એકમના પ્રતિનિધિ/આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી:

તા.: 23/8/2023

Mr. Vimal Joshi
Supervisor